NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

IA 2405/2024
In
C.P. (IB)/1315(MB)2017

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. V/s ABHIJEET MADC NAGPUR ENERGY PVT.LTD

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rahul Sarda, Ld. Counsel for the Petitioner present. Mr. Amir Arsiwala a/w Mr. Manoj Mishra, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Respondent seeks some time to file reply within two weeks. Time granted. The Respondents are directed to file reply within two weeks after duly serving the copy to the other side.
3. List this matter for further consideration on **18.07.2024**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

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